

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
STARRED QUESTION NO. 39
TO BE ANSWERED ON 06.02.2025**

e-SHRAM PORTAL AND ONE STOP SOLUTION

39. SHRI MOHAMMED NADIMUL HAQUE:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government has assessed the barriers faced by migrant and unorganised workers in registering on the e-Shram portal, such as lack of Aadhaar linkage, ration cards or mobile numbers, if so, the remedial measures being taken thereon; and**
- (b) the details of steps taken to address challenges in transfer of benefits for inter-State migrant workers through e-Shram and One Stop Solution?**

ANSWER

**MINISTER OF LABOUR AND EMPLOYMENT
(DR. MANSUKH MANDAVIYA)**

(a) & (b): A Statement is laid on the Table of the House.

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STATEMENT REFERED TO IN REPLY TO PART (a) & (b) OF RAJYA SABHA STARRED QUESTION NO. 39* FOR 06.02.2025 REGARDING “e-SHRAM PORTAL AND ONE STOP SOLUTION” RAISED BY SHRI MOHAMMED NADIMUL HAQUE.

(a) & (b): Ministry of Labour and Employment launched eShram portal on 26th August 2021 for creation of a National Database of Unorganised Workers (NDUW), seeded with Aadhaar. eShram portal is meant to register and support the unorganised workers by providing them a Universal Account Number (UAN) on a self-declaration basis.

eShram allows registration under 400 occupations across 30 sectors and in a span of around 3.5 years, over 30.58 crore unorganised workers have registered on eShram portal.

eShram allows multi-mode registration facility through Aadhaar authentication, enabling workers to register via the eShram portal, UMANG app, or assisted mode through Common Service Centres (CSCs) and State Seva Kendras. To address challenges faced by migrant and unorganised workers, the Ministry conducts periodic review meetings with States/ Union Territories, Welfare Commissioners and CSCs to mobilise eligible unorganised workers for registration under the eShram portal.

For inter-state migrant workers, eShram ensures portability of registration across States, making their details accessible regardless of location. The portal also facilitates data-sharing with respective State/ Union Territories labour departments, supporting the identification and verification of migrant workers and streamlining access to welfare measures. To further enhance social security delivery, the Ministry launched the eShram One-Stop-Solution (OSS) on 21st October 2024. This initiative consolidates and streamlines welfare schemes for unorganised and migrant workers through a single digital platform, reinforcing the government's commitment to improving data accuracy, user accessibility, and seamless benefit delivery.
